

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 7<sup>th</sup> June, 2018

**No. HC.VII-14/2018/3186/A** Shri Prasanta Saikia, Special Judge, Assam, Guwahati, is transferred and posted as District and Sessions Judge, Udalguri, vice Smti. Soneka Bora.

Shri Saikia will hand over charge of his Court and Office to Sri Gautam Baruah, Special Judge, Additional CBI Court No. 2, Assam, Guwahati (*under order of transfer as Special Judge, Assam, Guwahati*) and proceed to join his new assignment immediately.

**No. HC.VII-14/2018/3187/A** Smti. Soneka Bora, District and Sessions Judge, Udalguri, is transferred and posted as Special Judge, Additional CBI Court No. 1, Assam, Guwahati, vice Shri Imtiaz Ali.

Smti. Bora will hand over charge of her Court and Office to the Additional District and Sessions Judge, Udalguri and proceed to join her new assignment immediately.

**No. HC.VII-14/2018/3188/A** Shri Imtiaz Ali, Special Judge, Additional CBI Court No. 1, Assam, Guwahati is transferred and posted as Special Judge, Additional CBI Court No. 2, Assam, Guwahati, vice Shri Gautam Baruah.


Shri Ali will hand over charge of his Court and Office to the Special Judge, Additional CBI Court No. 3, Assam, Guwahati and proceed to join his new assignment immediately.

**No. HC.VII-14/2018/3189/A** Shri Gautam Baruah, Special Judge, Additional CBI Court No. 2, Assam, Guwahati is transferred and posted as Special Judge, Assam, Guwahati, vice Shri Prasanta Saikia.

Shri Baruah will hand over charge of his Court and Office to the Special Judge, Additional CBI Court No. 3, Assam, Guwahati and shall join his new assignment positively on 8<sup>th</sup> June 2018.

By Order  
Sd/- M.K. Kalita,  
**REGISTRAR (VIGILANCE)**

Contd.....

  
04/06/2018

Memo No. HC.VII-14/2018/ 3190-3216 /A.

Dated 07.06.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, \_\_\_\_\_
4. The Principal Judge, Family Court, No. I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta.
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI & NIA, Assam, Guwahati.
10. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
11. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur.
12. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
13. The Judge, Special Court for trial of Sessions Case No.59(K) of 201, Assam, Chandmari, Guwahati.
14. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. Shri Prasanta Saikia, Special Judge, Assam, Guwahati.
16. Smti. Soneka Bora, District and Sessions Judge, Udalguri.
17. Shri Imtiaz Ali, Special Judge, Additional CBI Court No. 1, Assam, Guwahati.
18. Shri Gautam Baruah, Special Judge, Additional CBI Court No. 2, Assam, Guwahati.
19. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
20. The Chief Judicial Magistrate, \_\_\_\_\_
21. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
22. The Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Margherita for information and necessary action.
23. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
24. The Administrative Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
25. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
26. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati.
27. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
**REGISTRAR (VIGILANCE)**